

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :06-04-2022

Date : 06.04.2022										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	2043 8/20 22	06.04 .2022	CRLMC - 890/2 022	P. K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-04-05			(Seat No -)
2	2043 9/20 22	06.04 .2022	CRLMC - 890/2 022	P. K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-04-05			(Seat No -)
3	2044 0/20 22	06.04 .2022	CRLMC - 890/2 022	P. K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-04-05			(Seat No -)
4	2044 1/20 22	06.04 .2022	WP (C) - 4682/ 2022	MADHABAN ANDA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-04			(Seat No -)
5	2044 2/20 22	06.04 .2022	WP (C) - 7842/ 2022	R. C. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-04			(Seat No -)
6	2044 3/20 22	06.04 .2022	WP (C) - 7826/ 2022	L.D. SAHOO-A	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-04			(Seat No -)
7	2044 4/20 22	06.04 .2022	WP (C) - 7826/ 2022	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-04			(Seat No -)

8	2044 5/20 22	06.04 .2022	WP (C) - 5292/ 2022	MADHABAN ANDA MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No -)
9	2044 6/20 22	06.04 .2022	WP (C) - 5435/ 2022	P. K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No -)
1 0	2044 7/20 22	06.04 .2022	WP (C) - 5322/ 2022	BIJAY KUMAR DALEI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No -)
1 1	2044 8/20 22	06.04 .2022	WP (C) - 5517/ 2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04		WRIT BRAN CH-5	(S ea t No - 32)
1 2	2044 9/20 22	06.04 .2022	WP (C) - 7663/ 2022	RABI SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 32)
1 3	2045 0/20 22	06.04 .2022	WP (C) - 4446/ 2022	TRILOCHA N BAG	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 32)
1 4	2045 1/20 22	06.04 .2022	WP (C) - 4419/ 2022	P. K. PATTNAIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 32)
1 5	2045 2/20 22	06.04 .2022	WP (C) - 4110/ 2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 32)
1 6	2045 3/20 22	06.04 .2022	WP (C) - 7763/ 2022	A. K. BEHERA	C.O .	COUR T NO.	Order Dtd. 2022-04-04			(S ea t No -)

			2022			2 OLD			No - 32)
1 7	2045 4/20 22	06.04 .2022	WP (C) - 7440/ 2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04		(S ea t No - 32)
1 8	2045 5/20 22	06.04 .2022	WP (C) - 5173/ 2022	P. K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04	WRIT BRAN CH-1	(S ea t No - 2)
1 9	2045 6/20 22	06.04 .2022	WP (C) - 11147 /2020	GOUTAM TRIPATHY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-04		(S ea t No - 2)
2 0	2045 7/20 22	06.04 .2022	WP (C) - 6531/ 2022	P. N. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04		(S ea t No - 2)
2 1	2045 8/20 22	06.04 .2022	WP (C) - 27120 /2017	B.K. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04		(S ea t No - 2)
2 2	2045 9/20 22	06.04 .2022	WP (C) - 7019/ 2022	M. R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04		(S ea t No - 2)
2 3	2046 0/20 22	06.04 .2022	WP (C) - 7693/ 2022	BIKRAM BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-04		(S ea t No - 2)
2 4	2046 1/20 22	06.04 .2022	WP (C) - 24371 /2017	K. N. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-04		(S ea t No - 2)

25	2046 2/20 22	06.04 .2022	WP (C) - 7296/ 2022	R.K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-04			(S ea t No - 2)
26	2046 3/20 22	06.04 .2022	WP (C) - 24371 /2017	SIBA PRASAD SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-04			(S ea t No - 2)
27	2046 4/20 22	06.04 .2022	WP (C) - 7549/ 2022	M.D. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-04			(S ea t No - 2)
28	2046 5/20 22	06.04 .2022	WP (C) - 3813/ 2016	BIJAY KUMAR DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-04			(S ea t No - 2)
29	2046 6/20 22	06.04 .2022	WP (C) - 2790/ 2013	M/S.SADA Y L.PATNAI K	C.O .	IN CHAM BERS	Order Dtd. 5000-01-01			(S ea t No - 2)
30	2046 7/20 22	06.04 .2022	WP (C) - 7295/ 2022	R.K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-04			(S ea t No - 2)
31	2046 8/20 22	06.04 .2022	WP (C) - 8275/ 2014	A.K. JENA	C.O .	COUR T NO. 16	Order Dtd. 2022-04-04			(S ea t No - 2)
32	2046 9/20 22	06.04 .2022	WP (C) - 10829 /2014	TAPAN SWAIN	C.O .	COUR T NO. 16	Order Dtd. 2022-04-04			(S ea t No - 2)
33	2047 0/20 22	06.04 .2022	WP (C) - 20819 /2016	DILLIP SAMAL	C.O .	COUR T NO. 16	Order Dtd. 2022-04-04			(S ea t No - 2)

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34	2047 1/20 22	06.04 .2022	WP (C) - 5909/ 2017	R.K. MOHABHOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-05		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 6)
35	2047 3/20 22	06.04 .2022	CRLRE V- 60/20 22	P.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05			(S ea t No - 11 6)
36	2047 4/20 22	06.04 .2022	BLAPL - 8600/ 2021	J.R. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05			(S ea t No - 11 6)
37	2047 5/20 22	06.04 .2022	CRLA- 157/2 022	P.K. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 11 6)
38	2047 6/20 22	06.04 .2022	CRLA- 583/2 021	S.P. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-04-05			(S ea t No - 11 6)
39	2047 7/20 22	06.04 .2022	CRLA- 220/2 022	R.K. MOHAPATR A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05			(S ea t No - 11 6)
40	2047 8/20 22	06.04 .2022	WP (C) - 8448/ 2022	L.D. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05		WRIT BRAN CH-2	(S ea t No - 45)
41	2047 9/20	06.04 .2022	WP (C) -	S.K. SAHU	C.O .	COUR T	Order Dtd. 2022-04-04		WRIT BRAN	(S ea

	22		38324 /2021			NO. 3 OLD			CH-3	t No - 11)
4 2	2048 0/20 22	06.04 .2022	WP (C) - 6156/ 2022	P.K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 11)
4 3	2048 1/20 22	06.04 .2022	CRLA- 156/2 022	UNMESH CHANDRA JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05			(S ea t No - 11)
4 4	2048 2/20 22	06.04 .2022	BLAPL - 1404/ 2022	S.C. ROUTRAY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-05			(S ea t No - 11)
4 5	2048 3/20 22	06.04 .2022	BLAPL - 742/2 021	S.K. MOHAPATR A	C.O .	COUR T NO. 23	Order Dtd. 2022-04-05			(S ea t No - 11)
4 6	2048 4/20 22	06.04 .2022	BLAPL - 1477/ 2022	S.C. ROUTRAY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-05			(S ea t No - 11)
4 7	2048 5/20 22	06.04 .2022	MACA- 954/2 019	DURGA CHARAN DEY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04			(S ea t No - 11)
4 8	2048 6/20 22	06.04 .2022	MACA- 954/2 019	S.K. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04			(S ea t No - 11)

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49	2048 7/20 22	06.04 .2022	MACA- 321/2 019	B. MOAHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 11)
50	2048 8/20 22	06.04 .2022	MACA- 321/2 019	P.K. LENKA	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 11)
51	2048 9/20 22	06.04 .2022	MACA- 549/2 019	P.K. BARIK	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04			(S ea t No - 11)
52	2049 0/20 22	06.04 .2022	MACA- 281/2 019	S.K. SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 11)
53	2049 1/20 22	06.04 .2022	MACA- 281/2 019	S. SWAIN	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 11)
54	2049 2/20 22	06.04 .2022	MACA- 27/20 21	S.K. SINGH	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04			(S ea t No - 11)
55	2049 3/20 22	06.04 .2022	FAO- 18/20 22	S.K. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04		MISC . APPE AL SEC.	(S ea t No - 1)
56	2049 4/20 22	06.04 .2022	FAO- 142/2 021	P.K. PARIDA	C.O .	COUR T NO. 2	Order Dtd. 2022-04-04			(S ea t No

						OLD				-1)
57	2049 5/20 22	06.04 .2022	FAO- 142/2 021	S. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 1)
58	2049 6/20 22	06.04 .2022	FAO- 154/2 021	S. SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04			(S ea t No - 1)
59	2049 7/20 22	06.04 .2022	FAO- 46/20 02	B.K. LENKA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 1)
60	2049 8/20 22	06.04 .2022	FAO- 47/20 02	B.K. LENKA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04	MISC . APPE AL SEC.		(S ea t No - 2)
61	2049 9/20 22	06.04 .2022	MACA- 243/2 017	BIKRAM BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-31			(S ea t No - 2)
62	2050 0/20 22	06.04 .2022	FAO- 48/20 02	B.K. LENKA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 2)
63	2050 1/20 22	06.04 .2022	CRLMC - 837/2 022	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04			(S ea t No - 2)
64	2050 2/20 22	06.04 .2022	FAO- 49/20 02	B.K. LENKA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 2)
65	2050 3/20 22	06.04 .2022	CRLMC - 503/2	R.K. ROUTRAY	C.O .	COUR T NO.	Order Dtd. 2022-04-05			(S ea t

			022			23			No - 2)
6 6	2050 4/20 22	06.04 .2022	CRLMC - 565/2 022	S.K. SINGH	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04		(S ea t No - 2)
6 7	2050 5/20 22	06.04 .2022	CRLMC - 508/2 022	J. R. NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2022-04-05		(S ea t No - 2)
6 8	2050 6/20 22	06.04 .2022	CRLMC - 518/2 022	HIMANSHU KUMAR BHOL	C.O .	COUR T NO. 23	Order Dtd. 2022-04-05		(S ea t No - 2)
6 9	2050 7/20 22	06.04 .2022	CRLMC - 552/2 022	M.R. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04		(S ea t No - 2)
7 0	2050 8/20 22	06.04 .2022	CRLMC - 587/2 022	MOHAN BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2022-04-05		(S ea t No - 2)
7 1	2050 9/20 22	06.04 .2022	CRLMC - 654/2 022	S. CHOUDHAR Y	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04		(S ea t No - 2)
7 2	2051 0/20 22	06.04 .2022	CRLMC - 758/2 022	NIRANJAN SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-04-05		(S ea t No - 2)
7 3	2051 1/20 22	06.04 .2022	CRLMC - 712/2 022	S. DASH	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04		(S ea t No - 2)
7 4	2051 2/20	06.04 .2022	CRLMC -	SARAT DASH	C.O .	COUR T	Order Dtd. 2022-04-05		(S ea

	22		782/2 022			NO. 23				t No - 2)
7 5	2051 3/20 22	06.04 .2022	CRLMC - 820/2 022	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2022-04-05			(S ea t No - 2)
7 6	2051 4/20 22	06.04 .2022	CRLMC - 676/2 022	P.K. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04			(S ea t No - 2)
7 7	2051 5/20 22	06.04 .2022	CRLMC - 826/2 022	P. K. MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2022-04-05			(S ea t No - 2)
7 8	2051 6/20 22	06.04 .2022	CRLMC - 165/2 022	N. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-04-04		CRMI NAL MISC -2	(S ea t No - 17)
7 9	2051 7/20 22	06.04 .2022	CRLMC - 203/2 022	SANJIB KUMAR BHANJDEO	C.O .	COUR T NO. 23	Order Dtd. 2022-04-05		CRIM INAL MISC -3	(S ea t No - 18)
8 0	2051 8/20 22	06.04 .2022	CRLMC - 396/2 022	A. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-05			(S ea t No - 18)
8 1	2051 9/20 22	06.04 .2022	CRLMC - 370/2 022	G. R. PATRA	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04		CRMI NAL MISC -2	(S ea t No - 10)
8 2	2052 0/20 22	06.04 .2022	CRLMC - 530/2	A. KALASH	C.O .	COUR T NO.	Order Dtd. 2022-03-31			(S ea t

			022			23				No-10)
83	2052 1/20 22	06.04 .2022	ARBA- 22/20 08	A.K. ROUT	C.O .	COUR T NO. 25	Order Dtd. 2022-04-05			(S ea t No - 10)
84	2052 2/20 22	06.04 .2022	CRLMC - 695/2 022	H. K. PATRA	C.O .	COUR T NO. 23	Order Dtd. 2022-03-31			(S ea t No - 10)
85	2052 3/20 22	06.04 .2022	WP (C) - 20267 /2016	P K MOHANTY	GEN ERA L		Order Dtd. 2016-11-22	WRIT BRAN CH-8		(S ea t No - 43)
86	2052 4/20 22	06.04 .2022	WP (C) - 32445 /2021	S.K. KALIMUDD IN	C.O .	COUR T NO. 3	Order Dtd. 2022-04-04			(S ea t No - 43)
87	2052 5/20 22	06.04 .2022	CRLMC - 571/2 022	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04			(S ea t No - 43)
88	2052 6/20 22	06.04 .2022	COPET - 42/20 03	D. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-05			(S ea t No - 43)
89	2052 7/20 22	06.04 .2022	ARBA- 14/20 11	D. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-04-05			(S ea t No - 43)

90	2052 8/20 22	06.04 .2022	ARBA- 11/20 11	D. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-05			(S ea t No - 43)
91	2052 9/20 22	06.04 .2022	ARBA- 11/20 11	H.K.PAND A	C.O .	COUR T NO. 25	Order Dtd. 2022-04-05			(S ea t No - 43)
92	2053 0/20 22	06.04 .2022	BLAPL - 10834 /2021	JAGANNAT H KAMILA	C.O .	COUR T NO. 6	Order Dtd. 2022-04-04			(S ea t No - 43)
93	2053 1/20 22	06.04 .2022	BLAPL - 1826/ 2022	S.K. BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-04-04			(S ea t No - 43)
94	2053 2/20 22	06.04 .2022	CRLA- 113/2 022	A.K. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2022-04-04			(S ea t No - 43)
95	2053 3/20 22	06.04 .2022	WP (C) - 8362/ 2022	B.N. SAHU	C.O .	COUR T NO. 6	Order Dtd. 2022-04-04			(S ea t No - 43)
96	2053 4/20 22	06.04 .2022	WP (C) - 6644/ 2022	TAPAN SWAIN	C.O .	COUR T NO. 6	Order Dtd. 2022-04-05			(S ea t No - 43)
97	2053 5/20 22	06.04 .2022	WP (C) - 32445 /2021	B. MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2022-04-04			(S ea t No)

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98	2053 6/20 22	06.04 .2022	COPET - 42/20 03	B. K. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-05			(S ea t No - 43)
99	2053 7/20 22	06.04 .2022	CRP- 6/202 2	M.R. ROUTRAY	C.O .	COUR T NO. 17	Order Dtd. 2022-03-30			(S ea t No - 43)
100	2053 8/20 22	06.04 .2022	CRP- 2/202 2	NANTU DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-03-30			(S ea t No - 43)
101	2053 9/20 22	06.04 .2022	WP (C) - 4378/ 2022	M.S. BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022-04-05			(S ea t No - 43)
102	2054 0/20 22	06.04 .2022	WP (C) - 29549 /2019	K.C. TRIPALL	C.O .	DR (J)	Order Dtd. 2022-04-05			(S ea t No - 43)
103	2054 1/20 22	06.04 .2022	WP (C) - 4878/ 2022	U.P. BAG	C.O .	COUR T NO. 17	Order Dtd. 2022-04-05			(S ea t No - 43)
104	2054 2/20 22	06.04 .2022	WP (C) - 12389 /2017	M/S.KISH ORE CH.PRADH AN	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 43)
1	2054	06.04	WP (C)	MANAS	C.O	COUR	Order Dtd. 2022-04-05			(S

05	3/2022	.2022	-460/2022	RANJAN BADAJENA	.	T NO. 1				eat No - 43)
106	20544/2022	06.04.2022	CRLMP - 483/2022	M.N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-04-05			(Seat No - 43)
107	20545/2022	06.04.2022	CRLMP - 514/2022	M.N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-04-05			(Seat No - 43)
108	20546/2022	06.04.2022	ABLAP L- 2477/2022	S. CHOUDHURY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-06			(Seat No - 43)
109	20547/2022	06.04.2022	STREV - 26/2008	S.K. SAHU	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No - 43)
110	20548/2022	06.04.2022	CRLMP - 484/2022	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-04-05			(Seat No - 43)
111	20549/2022	06.04.2022	CRLMP - 504/2022	S. K. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2022-04-05			(Seat No - 43)
112	20550/2022	06.04.2022	CRLMP - 518/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-04-05			(Seat No -

										43)
1 1 3	2055 1/20 22	06.04 .2022	CRLMP - 511/2 022	A. PATTNAIK	C.O .	COUR T NO. 17	Order Dtd. 2022-04-05			(S ea t No - 43)
1 1 4	2055 2/20 22	06.04 .2022	CRLMP - 502/2 022	B. K. DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-04-05			(S ea t No - 43)
1 1 5	2055 3/20 22	06.04 .2022	BLAPL - 2410/ 2022	H.K. DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 1 6	2055 4/20 22	06.04 .2022	CRLMP - 485/2 022	P. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-04-04			(S ea t No - 43)
1 1 7	2055 5/20 22	06.04 .2022	BLAPL - 2392/ 2022	T.R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 1 8	2055 6/20 22	06.04 .2022	CRLMP - 509/2 022	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-04-05			(S ea t No - 43)
1 1 9	2055 7/20 22	06.04 .2022	BLAPL - 2461/ 2022	S. K. BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 2	2055 8/20	06.04 .2022	BLAPL -	GANESH SAHOO	C.O .	COUR T	Order Dtd. 2022-04-04			(S ea

0	22		2401/ 2022			NO. 11				t No - 43)
1 2 1	2055 9/20 22	06.04 .2022	BLAPL - 2402/ 2022	RAHUL SETHI	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 2 2	2056 0/20 22	06.04 .2022	BLAPL - 2282/ 2022	M.R. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 2 3	2056 1/20 22	06.04 .2022	BLAPL - 2378/ 2022	GANESH SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 2 4	2056 2/20 22	06.04 .2022	BLAPL - 2473/ 2022	S.P. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 2 5	2056 3/20 22	06.04 .2022	BLAPL - 2408/ 2022	B. B. MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 2 6	2056 4/20 22	06.04 .2022	BLAPL - 2415/ 2022	SUSHANTA KUMAR SAMANTAR AY	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 2 7	2056 5/20 22	06.04 .2022	BLAPL - 2266/ 2022	R. K. MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)

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1 2 8	2056 6/20 22	06.04 .2022	BLAPL - 2397/ 2022	A. K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 2 9	2056 7/20 22	06.04 .2022	BLAPL - 2265/ 2022	G.ROUT	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 3 0	2056 8/20 22	06.04 .2022	BLAPL - 2472/ 2022	S. CHOUDHUR Y	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 3 1	2056 9/20 22	06.04 .2022	BLAPL - 2386/ 2022	R.K.BARI K	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 3 2	2057 0/20 22	06.04 .2022	BLAPL - 2469/ 2022	S. CHOUDHUR Y	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 3 3	2057 1/20 22	06.04 .2022	BLAPL - 2394/ 2022	T.R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 3 4	2057 2/20 22	06.04 .2022	BLAPL - 2393/ 2022	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 3 5	2057 3/20 22	06.04 .2022	BLAPL - 2391/ 2022	T.R. DAS	C.O .	COUR T NO.	Order Dtd. 2022-04-04			(S ea t

			2022			11			No-43)
136	20574/2022	06.04.2022	BLAPL - 2333/2022	R.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-04-04		(Seat No-43)
137	20575/2022	06.04.2022	BLAPL - 8692/2021	S.K.NAYAK	GENERAL		Order Dtd. 2022-03-30		(Seat No-43)
138	20576/2022	06.04.2022	BLAPL - 2466/2022	J.D. MUDULI	C.O.	COURT NO. 11	Order Dtd. 2022-04-04		(Seat No-43)
139	20577/2022	06.04.2022	BLAPL - 2276/2022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-04-04		(Seat No-43)
140	20578/2022	06.04.2022	BLAPL - 2404/2022	R.R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-04-04		(Seat No-43)
141	20579/2022	06.04.2022	BLAPL - 2409/2022	A.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-04-04		(Seat No-43)
142	20580/2022	06.04.2022	BLAPL - 2465/2022	S.J. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-04		(Seat No-43)

1 4 3	2058 1/20 22	06.04 .2022	BLAPL - 2414/ 2022	MAHES DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 4 4	2058 2/20 22	06.04 .2022	WP (C) - 2433/ 2011	R.K.MOHA PATRA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 4 5	2058 3/20 22	06.04 .2022	BLAPL - 2424/ 2022	P. BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 4 6	2058 4/20 22	06.04 .2022	WP (C) - 6444/ 2022	SANJIB KUMAR BHANJI DE O	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-04			(S ea t No - 43)
1 4 7	2058 5/20 22	06.04 .2022	BLAPL - 2425/ 2022	P. BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)
1 4 8	2058 6/20 22	06.04 .2022	WP (C) - 31540 /2011	M.K.SWAI N	C.O .	COUR T NO. 16	Order Dtd. 2022-04-04			(S ea t No - 43)
1 4 9	2058 7/20 22	06.04 .2022	WPC (O AC) - 106/2 014	B MANASIM G H	GEN ERA L		Order Dtd. 2022-03-14			(S ea t No - 43)
1 5 0	2058 8/20 22	06.04 .2022	BLAPL - 2432/ 2022	ASHUTOSH MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 43)

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151	20589/2022	06.04.2022	WP(C) - 31540/2011	B.G.DAS	C.O.	COURT NO. 16	Order Dtd. 2022-04-04			(Seat No - 43)
152	20590/2022	06.04.2022	BLAPL - 2463/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 43)
153	20591/2022	06.04.2022	WP(C) - 31527/2011	M.K.SWAIN	C.O.	COURT NO. 16	Order Dtd. 2022-04-04			(Seat No - 43)
154	20592/2022	06.04.2022	BLAPL - 2449/2022	MAHES DAS	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 43)
155	20593/2022	06.04.2022	BLAPL - 2440/2022	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 43)
156	20594/2022	06.04.2022	BLAPL - 2325/2022	R.K. MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 43)
157	20595/2022	06.04.2022	BLAPL - 2299/2022	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 43)
1	2059	06.04	WPC (O	A.K.PAND	GEN		Order Dtd. 2022-03-14			(S

58	6/2022	.2022	AC) - 4283/2013	A	ERAL				eat No - 43)
159	20597/2022	06.04.2022	BLAPL - 2310/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-04		(Seat No - 43)
160	20598/2022	06.04.2022	WP (C) - 17732/2010	P.K. PATRI	C.O.	COURT NO. 16	Order Dtd. 2022-04-04		(Seat No - 43)
161	20599/2022	06.04.2022	WP (C) - 14635/2007	P.K. PATRI	C.O.	COURT NO. 16	Order Dtd. 2022-04-04		(Seat No - 43)
162	20600/2022	06.04.2022	WP (C) - 15293/2011	BISWAJIT DAS	C.O.	COURT NO. 16	Order Dtd. 2022-04-04		(Seat No - 43)
163	20601/2022	06.04.2022	WP (C) - 27978/2011	K.N.SAHO O	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-04		(Seat No - 43)
164	20602/2022	06.04.2022	WP (C) - 3681/2022	S.BEHERA	GENERAL		Order Dtd. 2022-03-14		(Seat No - 43)
165	20603/2022	06.04.2022	WP (C) - 27979/2011	K.N.SAHO O	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-04		(Seat No -

										43)
166	20604/2022	06.04.2022	WP (C) - 8217/2022	D. D. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-04		WRIT BRANCH (DIVISION BENCH)	(Seat No - 114)
167	20605/2022	06.04.2022	WP (C) - 7299/2022	PABITRA KUMAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 114)
168	20606/2022	06.04.2022	WP (C) - 8217/2022	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-04		WRIT BRANCH (DIVISION BENCH)	(Seat No - 114)
169	20607/2022	06.04.2022	WP (C) - 7312/2022	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 114)
170	20608/2022	06.04.2022	WP (C) - 2427/2011	R. K. DEHURY	C.O.	COURT NO. 22	Order Dtd. 2022-04-04			(Seat No - 114)
171	20609/2022	06.04.2022	WP (C) - 7293/2022	S. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 114)
172	20610/2022	06.04.2022	WP (C) - 2427/2011	B.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-04-04			(Seat No - 114)

173	2061 1/20 22	06.04 .2022	WP (C) - 8169/ 2022	ASISH KUMAR RAY	C.O .	COUR T NO. 22	Order Dtd. 2022-04-05			(S ea t No - 11 4)
174	2061 2/20 22	06.04 .2022	WP (C) - 15704 /2011	A. K. JENA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-04			(S ea t No - 11 4)
175	2061 3/20 22	06.04 .2022	WP (C) - 31517 /2011	M.K.SWAI N	C.O .	COUR T NO. 16	Order Dtd. 2022-04-04			(S ea t No - 11 4)
176	2061 4/20 22	06.04 .2022	WP (C) - 5833/ 2022	B. K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-04			(S ea t No - 11 4)
177	2061 5/20 22	06.04 .2022	WP (C) - 8455/ 2022	P.L. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-05	WRIT BRAN CH-2		(S ea t No - 45)
178	2061 6/20 22	06.04 .2022	WP (C) - 5833/ 2022	B.K. PATI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-04			(S ea t No - 45)
179	2061 7/20 22	06.04 .2022	WP (C) - 4371/ 2011	MR.S.C.D ASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-04			(S ea t No - 45)
180	2061 8/20 22	06.04 .2022	WP (C) - 8432/ 2022	P.K. SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022-04-05	WRIT BRAN CH-2		(S ea t No - 45)

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181	20619/2022	06.04.2022	OJC-16071/2001	L. D. PANDA	C.O.	COURT NO. 9	Order Dtd. 2022-03-30		WRIT BRANCH-4	(Seat No-37)
182	20620/2022	06.04.2022	OJC-13119/2001	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-04			(Seat No-37)
183	20621/2022	06.04.2022	WP (C) - 8432/2022	S.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-05		WRIT BRANCH-2	(Seat No-45)
184	20622/2022	06.04.2022	WP (C) - 3739/2016	P. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-03-31			(Seat No-45)
185	20623/2022	06.04.2022	WP (C) - 1567/2022	P. K. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2022-03-31			(Seat No-45)
186	20624/2022	06.04.2022	WP (C) - 5739/2022	B. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-04-05		WRIT BRANCH-7	(Seat No-48)
187	20625/2022	06.04.2022	WP (C) - 7923/2022	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-03-30		WRIT BRANCH-3	(Seat No-33)
1	2062	06.04	CONTC	B.K.	C.O.	COUR	Order Dtd. 2022-04-05		CONT	(S

88	6/2022	.2022	-1179/2022	PATI	.	T NO. 22			EMPT	eat No - 1)
189	20627/2022	06.04.2022	WP (C) - 17624/2020	NIRANJAN MAHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 1)
190	20628/2022	06.04.2022	WPC (OAC) - 3070/2013	P.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 1)
191	20629/2022	06.04.2022	CMP-258/2022	G. F. SAFAR	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 1)
192	20630/2022	06.04.2022	CMP-260/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 1)
193	20631/2022	06.04.2022	CMP-502/2019	P. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-04-05		WRIT BRANCH-6	(Seat No - 16)
194	20632/2022	06.04.2022	WP (C) - 4770/2005	ANIL SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 16)
195	20633/2022	06.04.2022	WP (C) - 7230/2022	TRILOCHAN BAG	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 16)
196	20634/2022	06.04.2022	ABLAP L-7563/	L.D. MOHANTY	C.O.	COURT NO.	Order Dtd. 2022-04-05			(Seat No - 16)

			2020			23			No-16)
197	2063 5/2022	06.04 .2022	ABLAP L- 7515/ 2020	R. K. MALLICK	C.O .	COURT NO. 25	Order Dtd. 2022-04-05		(Seat No- 16)
198	2063 6/2022	06.04 .2022	ABLAP L- 7506/ 2020	RABI NARAYAN BEHERA	C.O .	COURT NO. 1	Order Dtd. 2022-04-05		(Seat No- 16)
199	2063 7/2022	06.04 .2022	ABLAP L- 7556/ 2020	DEEPAK KUMAR DAS	C.O .	COURT NO. 1	Order Dtd. 2022-04-05		(Seat No- 16)
200	2063 8/2022	06.04 .2022	ABLAP L- 7505/ 2020	BHARAT BEHERA	C.O .	COURT NO. 17	Order Dtd. 2022-04-05		(Seat No- 16)
201	2063 9/2022	06.04 .2022	ABLAP L- 7550/ 2020	G.R. PATRA	C.O .	COURT NO. 1	Order Dtd. 2022-04-05		(Seat No- 16)
202	2064 0/2022	06.04 .2022	ABLAP L- 7499/ 2020	B. N. SAHU	C.O .	COURT NO. 23	Order Dtd. 2022-04-05		(Seat No- 16)
203	2064 1/2022	06.04 .2022	ABLAP L- 7492/ 2020	DILLIP SAMAL	C.O .	COURT NO. 1	Order Dtd. 2022-04-05		(Seat No- 16)

204	2064 2/20 22	06.04 .2022	ABLAP L- 7552/ 2020	K. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
205	2064 3/20 22	06.04 .2022	ABLAP L- 7489/ 2020	RANJIT MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
206	2064 4/20 22	06.04 .2022	ABLAP L- 7486/ 2020	PANKAJ KUMAR PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
207	2064 5/20 22	06.04 .2022	ABLAP L- 7549/ 2020	G.R. PATRA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
208	2064 6/20 22	06.04 .2022	ABLAP L- 7481/ 2020	SAMBEET PATTANAY AK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-05			(S ea t No - 16)
209	2064 7/20 22	06.04 .2022	ABLAP L- 7547/ 2020	M.R. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-04-05			(S ea t No - 16)
210	2064 8/20 22	06.04 .2022	ABLAP L- 7545/ 2020	H.K. PATRA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
211	2064 9/20 22	06.04 .2022	ABLAP L- 7479/ 2020	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-05			(S ea t No - 16)

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2 1 2	2065 0/20 22	06.04 .2022	ABLAP L- 7533/ 2020	BALARAM SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
2 1 3	2065 1/20 22	06.04 .2022	ABLAP L- 7456/ 2020	PARTHA SARATHI DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
2 1 4	2065 2/20 22	06.04 .2022	ABLAP L- 7523/ 2020	M.K. PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
2 1 5	2065 3/20 22	06.04 .2022	ABLAP L- 7447/ 2020	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-05			(S ea t No - 16)
2 1 6	2065 4/20 22	06.04 .2022	ABLAP L- 7446/ 2020	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-05			(S ea t No - 16)
2 1 7	2065 5/20 22	06.04 .2022	ABLAP L- 7445/ 2020	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-05			(S ea t No - 16)
2 1 8	2065 6/20 22	06.04 .2022	ABLAP L- 7444/ 2020	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-05			(S ea t No - 16)
2	2065	06.04	ABLAP	PABITRA	C.O	COUR	Order Dtd. 2022-04-05			(S

19	7/2022	.2022	L-7443/2020	KUMAR MOHANTY	.	T NO. 9 OLD				eat No - 16)
220	20658/2022	06.04.2022	ABLAP L-7442/2020	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-05			(Seat No - 16)
221	20659/2022	06.04.2022	ABLAP L-7420/2020	P. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-05			(Seat No - 16)
222	20660/2022	06.04.2022	ABLAP L-7439/2020	SOMANATH BARDHAN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-05			(Seat No - 16)
223	20661/2022	06.04.2022	ABLAP L-7425/2020	R. R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-05			(Seat No - 16)
224	20662/2022	06.04.2022	ABLAP L-7419/2020	PRASANT KUMAR JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-05			(Seat No - 16)
225	20663/2022	06.04.2022	ABLAP L-7408/2020	A.K. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-05			(Seat No - 16)
226	20664/2022	06.04.2022	ABLAP L-6382/2020	A.K. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-04-05			(Seat No -

										16)
2 2 7	2066 5/20 22	06.04 .2022	ABLAP L- 6340/ 2020	P. K. BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-05			(S ea t No - 16)
2 2 8	2066 6/20 22	06.04 .2022	ABLAP L- 6373/ 2020	ASHOK KU SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-04-05			(S ea t No - 16)
2 2 9	2066 7/20 22	06.04 .2022	ABLAP L- 3113/ 2020	HAREKRUS HNA DASH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-05			(S ea t No - 16)
2 3 0	2066 8/20 22	06.04 .2022	ABLAP L- 679/2 020	MADHABAN ANDA MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
2 3 1	2066 9/20 22	06.04 .2022	ABLAP L- 660/2 020	PABITRA KUMAR MOHANTY	C.O .	DR (J)	Order Dtd. 2022-04-05			(S ea t No - 16)
2 3 2	2067 0/20 22	06.04 .2022	ABLAP L- 656/2 020	BINAY BHUSAN ROUTRAY	C.O .	DR (J)	Order Dtd. 2022-04-05			(S ea t No - 16)
2 3 3	2067 1/20 22	06.04 .2022	WP (C) - 32326 /2020	P.C.BEHE RA	GEN ERA L		Order Dtd. 2020-12- 14Petition,Annexure,			(S ea t No - 16)
2 3	2067 2/20	06.04 .2022	WP (C) -	P.C.BEHE RA	GEN ERA		Order Dtd. 2020-12- 14Petition,Annexure,			(S ea

4	22		32324 /2020		L					t No - 16)
2 3 5	2067 3/20 22	06.04 .2022	ABLAP L- 14870 /2019	S. SAHU	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
2 3 6	2067 4/20 22	06.04 .2022	ABLAP L- 15771 /2019	P. K. BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-05			(S ea t No - 16)
2 3 7	2067 5/20 22	06.04 .2022	ABLAP L- 14545 /2019	S.K. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
2 3 8	2067 6/20 22	06.04 .2022	ABLAP L- 15713 /2019	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
2 3 9	2067 7/20 22	06.04 .2022	ABLAP L- 13951 /2019	P.K. MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
2 4 0	2067 8/20 22	06.04 .2022	ABLAP L- 12722 /2019	P.K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05			(S ea t No - 16)
2 4 1	2067 9/20 22	06.04 .2022	ABLAP L- 12694 /2019	P.C. DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-04-05			(S ea t No - 16)

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2 4 2	2068 0/20 22	06.04 .2022	ABLAP L- 3330/ 2019	M.R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
2 4 3	2068 1/20 22	06.04 .2022	ABLAP L- 1921/ 2018	R.K. MALLICK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-05		CRMI NAL MISC -2	(S ea t No - 16)
2 4 4	2068 2/20 22	06.04 .2022	ABLAP L- 14983 /2019	ARUN KUMAR JATI	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
2 4 5	2068 3/20 22	06.04 .2022	ABLAP L- 7029/ 2020	T.R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-31			(S ea t No - 16)
2 4 6	2068 4/20 22	06.04 .2022	ABLAP L- 14891 /2019	ARUN KUMAR JATI	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
2 4 7	2068 5/20 22	06.04 .2022	WPC (O A) - 1038/ 2012	M/S HALADHAR SETHY, A. K.MALLIC K	C.O .	COUR T NO. 9	Order Dtd. 2022-04-04			(S ea t No - 16)
2 4 8	2068 6/20 22	06.04 .2022	ABLAP L- 14880 /2019	BALARAM SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 16)
2 4 9	2068 7/20 22	06.04 .2022	WP (C) - 26116	M.R.MALL A	C.O .	COUR T NO.	Order Dtd. 2022-04-05			(S ea t No - 16)

			/2017			1				No-16)
250	2068 8/2022	06.04 .2022	WP (C) - 12212 /2014	C.K.ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-04-05			(Seat No-16)
251	2068 9/2022	06.04 .2022	WP (C) - 12212 /2014	A.R. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-04-05			(Seat No-16)
252	2069 0/2022	06.04 .2022	WP (C) - 24104 /2017	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-04-05			(Seat No-16)
253	2069 1/2022	06.04 .2022	WP (C) - 22552 /2014	M.NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2022-04-05			(Seat No-16)
254	2069 2/2022	06.04 .2022	WP (C) - 8471/ 2004	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2009-03-23		WRIT BRANCH-7	(Seat No-18)
255	2069 3/2022	06.04 .2022	WP (C) - 8341/ 2016	BIBEKANA NDA BEHERA	GENERAL		Order Dtd. 2019-11-14			(Seat No-18)
256	2069 4/2022	06.04 .2022	MACA- 1304/ 2018	RAJAT DAS	C.O.	COURT NO. 10	Order Dtd. 2022-03-31			(Seat No-18)

257	2069 5/20 22	06.04 .2022	FAO- 333/2 021	AJAYA KUMAR PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-31			(S ea t No - 18)
258	2069 6/20 22	06.04 .2022	FAO- 651/2 020	K. K. NATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-31			(S ea t No - 18)
259	2069 7/20 22	06.04 .2022	FAO- 292/2 021	S.K. SINGH	C.O .	COUR T NO. 15	Order Dtd. 2022-03-31			(S ea t No - 18)
260	2069 8/20 22	06.04 .2022	FAO- 408/2 020	JIBAN SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05	MISC . APPE AL SEC.		(S ea t No - 5)
261	2069 9/20 22	06.04 .2022	FAO- 10/20 22	K. K. NATH	C.O .	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 5)
262	2070 0/20 22	06.04 .2022	FAO- 15/20 22	K.K. NATH	C.O .	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 5)
263	2070 1/20 22	06.04 .2022	WP (C) - 22305 /2010	R.K.MISH RA	C.O .	CHIE F JUST ICE' S COUR T	Judgement Dtd. 2022-03-31			(S ea t No - 5)
264	2070 2/20 22	06.04 .2022	FAO- 246/2 021	SRIKANT BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2022-03-31			(S ea t No - 5)
2	2070	06.04	FAO-	K.K.	C.O	COUR	Order Dtd. 2022-03-31			(S

65	3/2022	.2022	393/2020	NATH	.	T NO. 24				ea t No - 5)
266	20704/2022	06.04.2022	FAO-197/2021	K. K. NATH	C.O.	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 5)
267	20705/2022	06.04.2022	FAO-393/2020	P.K. MOHANTY	C.O.	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 5)
268	20706/2022	06.04.2022	FAO-274/2021	S. SAHOO	C.O.	COUR T NO. 15	Order Dtd. 2022-03-31			(S ea t No - 5)
269	20707/2022	06.04.2022	FAO-422/2020	SARAT SWAIN	C.O.	COUR T NO. 15	Order Dtd. 2022-03-31			(S ea t No - 5)
270	20708/2022	06.04.2022	FAO-401/2020	A. MOHANTY	C.O.	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 5)
271	20709/2022	06.04.2022	FAO-6/2021	K. K. NATH	C.O.	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 5)
272	20710/2022	06.04.2022	FAO-276/2021	P.K. DAS	C.O.	COUR T NO. 15	Order Dtd. 2022-03-31			(S ea t No - 5)
273	20711/2022	06.04.2022	FAO-6/2021	K. P. BEHERA	C.O.	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 5)

274	2071 2/20 22	06.04 .2022	BLAPL - 4559/ 2021	R. K. BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-04			(S ea t No - 5)
275	2071 3/20 22	06.04 .2022	FAO- 276/2 021	SATYABAN SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2022-03-31			(S ea t No - 5)
276	2071 4/20 22	06.04 .2022	FAO- 607/2 020	R.K. DEHURY	C.O .	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 5)
277	2071 5/20 22	06.04 .2022	FAO- 607/2 020	P.K. DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 5)
278	2071 6/20 22	06.04 .2022	FAO- 262/2 021	K.K. NATH	C.O .	COUR T NO. 15	Order Dtd. 2022-03-31			(S ea t No - 5)
279	2071 7/20 22	06.04 .2022	FAO- 262/2 021	P.K. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2022-03-31			(S ea t No - 5)
280	2071 8/20 22	06.04 .2022	CONTC - 1961/ 2018	P SAHOO	GEN ERA L		Order Dtd. 2022-02-21	REPO RT OF DLC		(S ea t No - 5)
281	2071 9/20 22	06.04 .2022	FAO- 263/2 021	P.K. DAS	C.O .		Order Dtd. 2022-03-31			(S ea t No - 5)
282	2072 0/20 22	06.04 .2022	BLAPL - 4257/ 2021	BALARAM SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(S ea t No - 5)

										5)
283	2072 1/20 22	06.04 .2022	FAO- 263/2 021	K.K. NATH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-31			(S ea t No - 5)
284	2072 2/20 22	06.04 .2022	BLAPL - 3378/ 2021	SANJIB KUMAR BHANJADE O	C.O .	COUR T NO. 6	Order Dtd. 2022-04-04			(S ea t No - 5)
285	2072 3/20 22	06.04 .2022	BLAPL - 4177/ 2021	MANOJ KUMAR MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04			(S ea t No - 5)
286	2072 4/20 22	06.04 .2022	FAO- 256/2 021	K.K. NATH	C.O .	COUR T NO. 15	Order Dtd. 2022-03-31			(S ea t No - 5)
287	2072 5/20 22	06.04 .2022	BLAPL - 3322/ 2021	KABITA PATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(S ea t No - 5)
288	2072 6/20 22	06.04 .2022	BLAPL - 1626/ 2021	P.K. LENKA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(S ea t No - 5)
289	2072 7/20 22	06.04 .2022	FAO- 192/2 021	K.K. NATH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-31			(S ea t No - 5)
290	2072 8/20 22	06.04 .2022	BLAPL - 9526/ 2020	A.K. MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-04			(S ea t No - 5)
291	2072 9/20 22	06.04 .2022	FAO- 193/2 021	K.K. NATH	C.O .	COUR T NO. 25	Order Dtd. 2022-03-31			(S ea t No

										-5)
292	2073 0/20 22	06.04 .2022	BLAPL - 6025/ 2020	M.K. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-04-05			(S ea t No - 5)
293	2073 1/20 22	06.04 .2022	FAO- 277/2 021	S. BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2022-03-31			(S ea t No - 5)
294	2073 2/20 22	06.04 .2022	BLAPL - 4464/ 2021	M. R. ROUTRAY	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05	CRMI NAL MISC -2		(S ea t No - 16)
295	2073 3/20 22	06.04 .2022	FAO- 277/2 021	SATYABAN SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2022-03-31			(S ea t No - 16)
296	2073 4/20 22	06.04 .2022	BLAPL - 4677/ 2021	ARUN KUMAR JATI	C.O .	COUR T NO. 25	Order Dtd. 2022-04-05			(S ea t No - 16)
297	2073 5/20 22	06.04 .2022	FAO- 620/2 020	R.K. DEHURY	C.O .	COUR T NO. 24	Order Dtd. 5000-01-01			(S ea t No - 16)
298	2073 6/20 22	06.04 .2022	BLAPL - 4677/ 2021	ARUN KUMAR JATI	C.O .	COUR T NO. 25	Order Dtd. 2022-04-05			(S ea t No - 16)
299	2073 7/20 22	06.04 .2022	BLAPL - 4622/ 2020	SUMANTA DAS	C.O .	COUR T NO. 8	Order Dtd. 2022-04-04			(S ea t No

										- 16)
3 0 0	2073 8/20 22	06.04 .2022	FAO- 355/2 020	K.K. NATH	C.O .	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 16)
3 0 1	2073 9/20 22	06.04 .2022	BLAPL - 4360/ 2021	PRASANJI T BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-04-05			(S ea t No - 16)
3 0 2	2074 0/20 22	06.04 .2022	FAO- 355/2 020	P.K. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 16)
3 0 3	2074 1/20 22	06.04 .2022	OJC- 3918/ 2002	B.R. SENAPATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-05		WRIT BRAN CH-5	(S ea t No - 47)
3 0 4	2074 2/20 22	06.04 .2022	WP (C) - 2268/ 2011	J. SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2022-04-05			(S ea t No - 47)
3 0 5	2074 3/20 22	06.04 .2022	CRLMC - 2283/ 2021	M.K. PANI	C.O .	COUR T NO. 6	Order Dtd. 2022-04-05			(S ea t No - 47)
3 0 6	2074 4/20 22	06.04 .2022	BLAPL - 4360/ 2021	GANESH SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-04-05			(S ea t No - 47)
3	2074	06.04	BLAPL	N. K.	C.O	COUR	Order Dtd. 2022-04-05			(S

07	5/2022	.2022	-3574/2021	LENKA	.	T NO. 9 OLD				eat No - 47)
308	2074 6/2022	06.04 .2022	BLAPL - 4267/ 2021	R. K. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(S ea t No - 47)
309	2074 7/2022	06.04 .2022	BLAPL - 2912/ 2021	B. N. SAHU	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-05			(S ea t No - 47)
310	2074 8/2022	06.04 .2022	CRLMC - 2090/ 2021	M.R. BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 47)
311	2074 9/2022	06.04 .2022	BLAPL - 4270/ 2021	D. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(S ea t No - 47)
312	2075 10/2022	06.04 .2022	BLAPL - 1285/ 2021	B. B. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(S ea t No - 47)
313	2075 11/2022	06.04 .2022	CRLMC - 1002/ 2020	J.R. KAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-04			(S ea t No - 47)
314	2075 12/2022	06.04 .2022	BLAPL - 2909/ 2021	B. N. SAHU	C.O .	COUR T NO. 6	Order Dtd. 2022-04-05			(S ea t No - 47)

										47)
315	2075 3/20 22	06.04 .2022	CRLMC - 1002/ 2020	H.K.PAND A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-04			(S ea t No - 47)
316	2075 4/20 22	06.04 .2022	BLAPL - 2908/ 2021	B. N. SAHU	C.O .	COUR T NO. 6	Order Dtd. 2022-04-05			(S ea t No - 47)
317	2075 5/20 22	06.04 .2022	BLAPL - 4778/ 2021	P.K. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-05			(S ea t No - 47)
318	2075 6/20 22	06.04 .2022	BLAPL - 4781/ 2021	M.K. SWAIN	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 47)
319	2075 7/20 22	06.04 .2022	ABLAP L- 4745/ 2021	G.R. PATRA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 47)
320	2075 8/20 22	06.04 .2022	BLAPL - 4707/ 2021	P.K. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-05			(S ea t No - 47)
321	2075 9/20 22	06.04 .2022	BLAPL - 4584/ 2021	M.R. ROUTRAY	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 47)
322	2076 0/20	06.04 .2022	BLAPL -	G.R. PATRA	C.O .	COUR T	Order Dtd. 2022-04-05			(S ea

2	22		4821/ 2021			NO. 1				t No - 47)
3 2 3	2076 1/20 22	06.04 .2022	WP (C) - 6186/ 2022	P.K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04		WRIT BRAN CH-3	(S ea t No - 28)
3 2 4	2076 2/20 22	06.04 .2022	WP (C) - 8238/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05			(S ea t No - 28)
3 2 5	2076 3/20 22	06.04 .2022	WP (C) - 8241/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05			(S ea t No - 28)
3 2 6	2076 4/20 22	06.04 .2022	WP (C) - 8240/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05			(S ea t No - 28)
3 2 7	2076 5/20 22	06.04 .2022	WP (C) - 8239/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05			(S ea t No - 28)
3 2 8	2076 6/20 22	06.04 .2022	WP (C) - 6695/ 2022	J. PARADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-21			(S ea t No - 28)
3 2 9	2076 7/20 22	06.04 .2022	WP (C) - 8369/ 2022	S.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05		WRIT BRAN CH-1	(S ea t No - 31)

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3330	2076 8/20 22	06.04 .2022	WP (C) - 8499/ 2022	SUSHANTA KUMAR MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05			(S ea t No - 31)
3331	2076 9/20 22	06.04 .2022	WP (C) - 4743/ 2022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 31)
3332	2077 0/20 22	06.04 .2022	CRLA- 443/2 020	A.K. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-05			(S ea t No - 31)
3333	2077 1/20 22	06.04 .2022	CRLA- 626/2 021	RAHUL SETHI	C.O .	COUR T NO. 6	Order Dtd. 2022-04-05			(S ea t No - 31)
3334	2077 2/20 22	06.04 .2022	CRLA- 186/2 022	BIDYADHA R MANASING H	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05	CRIM INAL APPE AL		(S ea t No - 3)
3335	2077 3/20 22	06.04 .2022	CRLA- 194/2 022	PARTHA SARATHI DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05			(S ea t No - 3)
3336	2077 4/20 22	06.04 .2022	CRLA- 367/2 021	SARAT DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-04-05			(S ea t No - 3)
3337	2077 5/20 22	06.04 .2022	CRLA- 497/2 021	R.R. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 3)

338	2077 6/20 22	06.04 .2022	CRLA- 731/2 021	B.R. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2022-04-05			(S ea t No - 3)
339	2077 7/20 22	06.04 .2022	CRLA- 658/2 021	RAJALAXM I BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 3)
340	2077 8/20 22	06.04 .2022	BLAPL - 9084/ 2021	R.K. MOHAPATR A	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 3)
341	2077 9/20 22	06.04 .2022	CRLA- 635/2 021	N.K. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 3)
342	2078 0/20 22	06.04 .2022	WP (C) - 24371 /2017	M.NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 3)
343	2078 1/20 22	06.04 .2022	WP (C) - 7859/ 2022	SUBAS CHANDRA DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 3)
344	2078 2/20 22	06.04 .2022	WP (C) - 6552/ 2022	J.P. KAR	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 3)
345	2078 3/20 22	06.04 .2022	WP (C) - 7689/ 2022	ASHUTOSH MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 3)
346	2078 4/20 22	06.04 .2022	WP (C) - 7091/ 2022	P. NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 3)

										3)
3 4 7	2078 5/20 22	06.04 .2022	WP (C) - 7809/ 2022	S.K. BISWAL	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 3)
3 4 8	2078 6/20 22	06.04 .2022	WP (C) - 4196/ 2019	P.K. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(S ea t No - 3)
3 4 9	2078 7/20 22	06.04 .2022	WP (C) - 5850/ 2022	SANTOSH KUMAR SAMANTAR AY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05	WRIT BRAN CH-8		(S ea t No - 43)
3 5 0	2078 8/20 22	06.04 .2022	RPFAM - 233/2 018	P. PARIDA	C.O .	DR (J)	Order Dtd. 2022-04-04			(S ea t No - 43)
3 5 1	2078 9/20 22	06.04 .2022	WP (C) - 6717/ 2022	R. C. BHOI	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 43)
3 5 2	2079 0/20 22	06.04 .2022	RPFAM - 233/2 018	P. BEHERA	C.O .	DR (J)	Order Dtd. 2022-04-04			(S ea t No - 43)
3 5 3	2079 1/20 22	06.04 .2022	WP (C) - 6720/ 2022	R. C. BHOI	C.O .	DR (J)	Order Dtd. 2022-04-04			(S ea t No - 43)
3 5 4	2079 2/20 22	06.04 .2022	WP (C) - 7922/ 2022	NIRANJAN PANDA	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 43)

										43)
355	2079 3/20 22	06.04 .2022	WP (C) - 6713/ 2022	BRAJA KISHORE SINGH	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 43)
356	2079 4/20 22	06.04 .2022	RPFAM - 43/20 22	S.P. SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 43)
357	2079 5/20 22	06.04 .2022	WP (C) - 6718/ 2022	BRAJA KISHORE SINGH	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 43)
358	2079 6/20 22	06.04 .2022	WP (C) - 6829/ 2022	BRAJA KISHORE SINGH	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 43)
359	2079 7/20 22	06.04 .2022	RPFAM - 33/20 22	L.SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 43)
360	2079 8/20 22	06.04 .2022	WP (C) - 6873/ 2022	MANASI DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 43)
361	2079 9/20 22	06.04 .2022	RPFAM - 44/20 21	P.K. LENKA	C.O .	COUR T NO. 17	Order Dtd. 2022-04-04			(S ea t No - 43)
366	2080 0/20	06.04 .2022	WP (C) -	H. K. MALLICK	C.O .	COUR T	Order Dtd. 2022-04-05			(S ea

2	22		4783/ 2022			NO. 24				t No - 43)
3 6 3	2080 1/20 22	06.04 .2022	WP (C) - 5407/ 2022	JYOTI PRAKASH KAR	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 43)
3 6 4	2080 2/20 22	06.04 .2022	WP (C) - 7509/ 2022	A.K. JATI	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 43)
3 6 5	2080 3/20 22	06.04 .2022	WP (C) - 5408/ 2022	JYOTI PRAKASH KAR	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 43)
3 6 6	2080 4/20 22	06.04 .2022	WP (C) - 2137/ 2022	TAPAN KUMAR MANDAL	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 43)
3 6 7	2080 5/20 22	06.04 .2022	WP (C) - 35602 /2021	S. K. SINGH	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 43)
3 6 8	2080 6/20 22	06.04 .2022	WP (C) - 6356/ 2022	D. SWAIN	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 43)
3 6 9	2080 7/20 22	06.04 .2022	CRLMC - 672/2 022	NANTU DAS	C.O .	COUR T NO. 23	Order Dtd. 2022-03-28			(S ea t No - 43)

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370	2080 8/20 22	06.04 .2022	WP (C) - 2307/ 2022	P. K. DASH	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 43)
371	2080 9/20 22	06.04 .2022	CRLA- 754/2 021	A.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04		CRIM INAL APPE AL	(S ea t No - 1)
372	2081 0/20 22	06.04 .2022	CRLA- 628/2 019	B.B. MALLICK	C.O .	DR (J)	Order Dtd. 2022-04-04		CRIM INAL APPE AL	(S ea t No - 1)
373	2081 1/20 22	06.04 .2022	CRLA- 180/2 022	P.K. PATRI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(S ea t No - 1)
374	2081 2/20 22	06.04 .2022	CRLA- 174/2 020	T.R. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04		CRIM INAL APPE AL	(S ea t No - 4)
375	2081 3/20 22	06.04 .2022	JCRLA - 55/20 16	M/S.NITY ANANDA MOHAPATR A	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-24			(S ea t No - 4)
376	2081 4/20 22	06.04 .2022	CRLA- 33/20 16	NANTU DAS	C.O .	COUR T NO. 10	Order Dtd. 2022-02-24			(S ea t No - 4)
377	2081 5/20 22	06.04 .2022	FAO- 372/2 020	A. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 4)
378	2081 6/20 22	06.04 .2022	FAO- 372/2 020	S. PATRA	C.O .	COUR T NO.	Order Dtd. 2022-04-05			(S ea t

						24			No - 4)
3 7 9	2081 7/20 22	06.04 .2022	FAO- 340/2 020	A. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05		(S ea t No - 4)
3 8 0	2081 8/20 22	06.04 .2022	FAO- 404/2 020	A. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05		(S ea t No - 4)
3 8 1	2081 9/20 22	06.04 .2022	FAO- 405/2 020	A. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05		(S ea t No - 4)
3 8 2	2082 0/20 22	06.04 .2022	FAO- 405/2 020	S. PATRA	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05		(S ea t No - 4)
3 8 3	2082 1/20 22	06.04 .2022	FAO- 410/2 020	A. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05	MISC . APPE AL SEC.	(S ea t No - 5)
3 8 4	2082 2/20 22	06.04 .2022	FAO- 413/2 020	A. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05		(S ea t No - 5)
3 8 5	2082 3/20 22	06.04 .2022	FAO- 433/2 020	A. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05		(S ea t No - 5)
3 8 6	2082 4/20 22	06.04 .2022	FAO- 439/2 020	A.K. NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05		(S ea t No - 5)
3 8	2082 5/20	06.04 .2022	FAO- 444/2	A. MOHANTY	C.O .	COUR T	Order Dtd. 2022-04-05		(S ea

7	22		020			NO. 24				t No - 5)
3 8 8	2082 6/20 22	06.04 .2022	FAO- 439/2 020	A. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 5)
3 8 9	2082 7/20 22	06.04 .2022	FAO- 415/2 020	A. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 5)
3 9 0	2082 8/20 22	06.04 .2022	FAO- 215/2 021	SRIKANT BEHERA	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 5)
3 9 1	2082 9/20 22	06.04 .2022	FAO- 215/2 021	SARAT SWAIN	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05			(S ea t No - 5)
3 9 2	2083 0/20 22	06.04 .2022	FAO- 33/20 21	R. K. OJHA	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05		MISC . APPE AL SEC.	(S ea t No - 2)
3 9 3	2083 1/20 22	06.04 .2022	CONTC (CP)- 519/2 014	K K NATH	GEN ERA L		Order Dtd. 2021-12-11			(S ea t No - 2)
3 9 4	2083 2/20 22	06.04 .2022	CRLMC - 2278/ 2019	L.D. MOHANTY	GEN ERA L		Order Dtd. 2022-03-25		CRIM INAL MISC -3	(S ea t No - 18)
3 9 5	2083 3/20 22	06.04 .2022	WP (C) - 31712 /2021	RAJAT DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-04-05			(S ea t No - 18)

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3 9 6	2083 4/20 22	06.04 .2022	WP (C) - 31712 /2021	SUJIT SATAPATH Y	C.O .	COUR T NO. 22	Order Dtd. 2022-04-05			(S ea t No - 18)
3 9 7	2083 5/20 22	06.04 .2022	WP (C) - 13994 /2008	K K NATH	GEN ERA L		Order Dtd. 2014-01- 29Petition,Annexure,	WRIT BRAN CH-6		(S ea t No - 36)
3 9 8	2083 6/20 22	06.04 .2022	BLAPL - 8524/ 2021	SUVENDU BARIK	C.O .	COUR T NO. 6	Order Dtd. 2022-04-05			(S ea t No - 36)
3 9 9	2083 7/20 22	06.04 .2022	RSA- 172/2 020	S. MOHARANA	GEN ERA L		Order Dtd. 2021-07-19	SECO ND APPE AL		(S ea t No - 6)
4 0 0	2083 8/20 22	06.04 .2022	CONTC - 1873/ 2022	S. BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-04-05			(S ea t No - 6)
4 0 1	2083 9/20 22	06.04 .2022	RSA- 200/2 009	S K SAHU	GEN ERA L		Order Dtd. 2019-09-04	SECO ND APPE AL		(S ea t No - 6)
4 0 2	2084 0/20 22	06.04 .2022	WP (C) - 6573/ 2020	B. DAS	GEN ERA L		Order Dtd. 2020-05-04			(S ea t No - 6)
4 0 3	2084 1/20 22	06.04 .2022	CRLMC - 1149/ 2017	S.BARIK	GEN ERA L		PetitionAnnexure,Entire Order,			(S ea t No - 6)
4	2084	06.04	WP (C)	B.B. DAS	GEN		Order Dtd. 2020-01-20			(S

04	2/2022	.2022	-7364/2008		ER L				ea t No - 6)
405	2084 3/2022	06.04 .2022	WP (C) - 26024 /2021	P.K. PATRA	GEN ERA L		Order Dtd. 2021-09-16		(S ea t No - 6)
406	2084 4/2022	06.04 .2022	WP (C) - 19549 /2018	P K DAS	GEN ERA L		Order Dtd. 2021-04-27		(S ea t No - 6)
407	2084 5/2022	06.04 .2022	WP (C) - 11111 /2007	K.P. MOHANTY	GEN ERA L		Order Dtd. 2022-03-23		(S ea t No - 6)
408	2084 6/2022	06.04 .2022	OJC- 4460/ 1995	A T NAYAK	GEN ERA L		Order Dtd. 2007-01- 03Petition,Annexure,	WRIT BRAN CH-6	(S ea t No - 24)
409	2084 7/2022	06.04 .2022	WP (C) - 6543/ 2022	A.K. MOHAPATR A	GEN ERA L		Order Dtd. 2022-03-31		(S ea t No - 24)
410	2084 8/2022	06.04 .2022	WP (C) - 9498/ 2012	M NAYAK	GEN ERA L		Order Dtd. 2022-03-11		(S ea t No - 24)
411	2084 9/2022	06.04 .2022	WP (C) - 6545/ 2022	A.K. MOHAPATR A	GEN ERA L		Order Dtd. 2022-03-31		(S ea t No - 24)
411	2085 0/2022	06.04 .2022	WP (C) -	D BISWAL	GEN ERA		Order Dtd. 2022-01-31		(S ea

2	22		659/2022		L					t No - 24)
413	20851/2022	06.04.2022	WP (C) - 4241/2018	M/S.H.N. MOHAPATRA	GENERAL		PetitionAnnexure,		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
414	20852/2022	06.04.2022	WP (C) - 6908/2017	R.K.MANGARAJ	GENERAL		Order Dtd. 2022-04-05			(Seat No - 109)
415	20853/2022	06.04.2022	WP (C) - 7157/2022	A DAS	GENERAL		Order Dtd. 2022-03-23			(Seat No - 109)
416	20854/2022	06.04.2022	WP (C) - 8314/2022	P.N.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 109)
417	20855/2022	06.04.2022	WP (C) - 27682/2021	B.K. DAS	GENERAL		Order Dtd. 2021-09-14		WRIT BRANCH-1	(Seat No - 31)
418	20856/2022	06.04.2022	CMP-141/2022	S. DASH	GENERAL		Order Dtd. 2022-03-04			(Seat No - 31)
419	20857/2022	06.04.2022	MACA-770/2016	TAPAN SWAIN	GENERAL		Order Dtd. 2022-03-23			(Seat No -

										31)
420	20858/2022	06.04.2022	WP (C) - 8314/2022	SRIKANT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 31)
421	20859/2022	06.04.2022	WPC (O A) - 1189/2014	JYOTI PRAKASH KAR	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 31)
422	20860/2022	06.04.2022	CMP- 237/2022	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 31)
423	20861/2022	06.04.2022	RSA- 275/2004	K M MISHRA	GENERAL		Judgement Dtd. 2022-03-11			(Seat No - 31)
424	20862/2022	06.04.2022	CMP- 798/2021	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-04-04			(Seat No - 31)
425	20863/2022	06.04.2022	CMP- 237/2022	M/S SRINIBAS PARIJA, S. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 31)
426	20864/2022	06.04.2022	CMP- 798/2021	P. R. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-04-04			(Seat No - 31)
42	20865/2022	06.04.2022	CMP- 252/2	B. KHADAN GA	C.O.	COURT	Order Dtd. 2022-04-05			(Sea

7	22		022			NO. 22				t No - 31)
4 2 8	2086 6/20 22	06.04 .2022	WP (C) - 35860 /2021	B. K. MOHARANA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-04			(S ea t No - 31)
4 2 9	2086 7/20 22	06.04 .2022	MACA- 97/20 17	B.R. SENAPATI	GEN ERA L		Order Dtd. 2022-02-15			(S ea t No - 31)
4 3 0	2086 8/20 22	06.04 .2022	WP (C) - 13820 /2014	R. K. PANDA	C.O .	COUR T NO. 16	Order Dtd. 2022-04-04			(S ea t No - 31)
4 3 1	2086 9/20 22	06.04 .2022	CMP- 257/2 022	T.K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-04-05			(S ea t No - 31)
4 3 2	2087 0/20 22	06.04 .2022	WP (C) - 32802 /2021	D. D. MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2022-05-05		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 3)
4 3 3	2087 1/20 22	06.04 .2022	CMP- 264/2 022	G.ROUT	C.O .	COUR T NO. 22	Order Dtd. 2022-04-05			(S ea t No - 10 3)
4 3 4	2087 2/20 22	06.04 .2022	WP (C) - 32802 /2021	P.K. LENKA	C.O .	COUR T NO. 3	Order Dtd. 2022-05-05		WRIT BRAN CH (DIV ISIO	(S ea t No -

									N BENC H)	10 3)
4 3 5	2087 3/20 22	06.04 .2022	WP (C) - 16581 /2020	ANIL SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-04-05			(S ea t No - 10 3)
4 3 6	2087 4/20 22	06.04 .2022	WP (C) - 229/2 022	B.K. LENKA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-04			(S ea t No - 10 3)
4 3 7	2087 5/20 22	06.04 .2022	WP (C) - 3406/ 2022	A.K. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2022-04-05		WRIT BRAN CH-4	(S ea t No - 17)
4 3 8	2087 6/20 22	06.04 .2022	WP (C) - 229/2 022	A. N. DASH	C.O .	COUR T NO. 3	Order Dtd. 2022-04-04			(S ea t No - 17)
4 3 9	2087 7/20 22	06.04 .2022	WP (C) - 7546/ 2022	M.D. BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2022-04-05			(S ea t No - 17)
4 4 0	2087 8/20 22	06.04 .2022	WP (C) - 2385/ 2002	K M MISHRA	GEN ERA L		Order Dtd. 2022-03-28			(S ea t No - 17)
4 4 1	2087 9/20 22	06.04 .2022	RSA- 416/2 009	ASHUTOSH MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-04			(S ea t No - 17)
4	2088	06.04	RSA-	S.	C.O	COUR	Judgement Dtd. 2022-04-04			(S

4 2	0/20 22	.2022	343/2 013	MOHARANA .	T NO. 25				ea t No - 17)
4 4 3	2088 1/20 22	06.04 .2022	SA- 273/1 988	K M MISHRA	GEN ERA L		Order Dtd. 2018-04-23	SECO ND APPE AL	(S ea t No - 7)
4 4 4	2088 2/20 22	06.04 .2022	RSA- 336/2 008	B.G. DAS	C.O .	COUR T NO. 25	Judgement Dtd. 2022-04-04		(S ea t No - 7)
4 4 5	2088 3/20 22	06.04 .2022	WP (C) - 35851 /2021	MD.ABID	GEN ERA L		Order Dtd. 2021-11-30		(S ea t No - 7)
4 4 6	2088 4/20 22	06.04 .2022	RSA- 336/2 008	J.R. BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-04		(S ea t No - 7)
4 4 7	2088 5/20 22	06.04 .2022	WP (C) - 6358/ 2011	RAMESH CH.NAYAK	GEN ERA L		Order Dtd. 2017-08-11	WRIT BRAN CH-2	(S ea t No - 9)
4 4 8	2088 6/20 22	06.04 .2022	WA- 417/2 021	G.C. BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-04	M.J. C.	(S ea t No - 1)
4 4 9	2088 7/20 22	06.04 .2022	CRLRE V- 740/2 017	R.K.MAHA BHOI	GEN ERA L		Order Dtd. 2019-08-21		(S ea t No - 1)
4 5 0	2088 8/20 22	06.04 .2022	WP (C) - 4595/ 2014	R.K.OJHA	GEN ERA L		Order Dtd. 2022-03-22	WRIT BRAN CH-6	(S ea t No

										-26)
451	20889/2022	06.04.2022	CRLMC - 838/2012	R.K.OJHA	GENERAL		Order Dtd. 2022-03-22			(Seat No - 26)
452	20890/2022	06.04.2022	FA-1/2002	B N SAHU	GENERAL		Order Dtd. 2004-12-20		FIRST APPEAL	(Seat No - 7)
453	20891/2022	06.04.2022	WP(C) - 21841/2021	A ROUT	GENERAL		Order Dtd. 2021-08-09			(Seat No - 7)
454	20892/2022	06.04.2022	WP(C) - 9163/2004	P.K.MOHANTY	GENERAL		Order Dtd. 2008-06-26		WRIT BRANCH-6	(Seat No - 24)
455	20893/2022	06.04.2022	WP(C) - 16189/2018	S K DAS	GENERAL		Order Dtd. 2019-02-13		WRIT BRANCH-8	(Seat No - 41)
456	20894/2022	06.04.2022	FAO-474/2005	P B SNHA	GENERAL		Order Dtd. 2021-02-01			(Seat No - 41)
457	20895/2022	06.04.2022	ABLAP L-3199/2021	S K SAHU	GENERAL		Order Dtd. 2021-03-25		CRIMINAL MISC -1	(Seat No - 2)
458	20896/2022	06.04.2022	ABLAP L-10458/2020	BISWARAN JAN DALAI	C.O.	COURT NO. 1	Order Dtd. 2022-04-05		CRIMINAL MISC -2	(Seat No

										-10)
459	2089 7/2022	06.04 .2022	ABLAP L- 7303/ 2020	SIBA PRASAD SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(Seat No- 10)
460	2089 8/2022	06.04 .2022	ABLAP L- 7537/ 2020	K. C. PANDA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(Seat No- 10)
461	2089 9/2022	06.04 .2022	CONTC (CPC) - 151/2 019	S. DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(Seat No- 10)
462	2090 0/2022	06.04 .2022	CONTC (CPC) - 416/2 017	HARIHAR SUNDARA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-05			(Seat No- 10)
463	2090 1/2022	06.04 .2022	RSA- 330/2 009	D. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-05		SECO ND APPE AL	(Seat No- 3)
464	2090 2/2022	06.04 .2022	RSA- 422/2 011	S.B. UDGATA	C.O .	COUR T NO. 25	Order Dtd. 2022-03-31		SECO ND APPE AL	(Seat No- 3)
465	2090 3/2022	06.04 .2022	BLAPL - 2502/ 2022	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(Seat No- 3)
466	2090 4/2022	06.04 .2022	RSA- 422/2 011	P. NAYAK	C.O .	COUR T NO. 25	Judgement Dtd. 2022-03-31		SECO ND APPE AL	(Seat No

										- 3)
4 6 7	2090 5/20 22	06.04 .2022	BLAPL - 1957/ 2022	SARAT DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 3)
4 6 8	2090 6/20 22	06.04 .2022	BLAPL - 2501/ 2022	A. KALASH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 3)
4 6 9	2090 7/20 22	06.04 .2022	BLAPL - 2480/ 2022	S. CHOUDHUR Y	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 3)
4 7 0	2090 8/20 22	06.04 .2022	RSA- 257/2 014	B.K. PATI	C.O .	COUR T NO. 25	Order Dtd. 2022-04-04			(S ea t No - 3)
4 7 1	2090 9/20 22	06.04 .2022	BLAPL - 2618/ 2022	P.K. LENKA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 3)
4 7 2	2091 0/20 22	06.04 .2022	BLAPL - 2490/ 2022	BINDU SAGAR SWAIN	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 3)
4 7 3	2091 1/20 22	06.04 .2022	CRLA- 721/2 017	A.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-05		CRIM INAL APPE AL	(S ea t No - 2)
4 7 4	2091 2/20 22	06.04 .2022	BLAPL - 2527/ 2022	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 2)
4 7 5	2091 3/20 22	06.04 .2022	JCRLA - 2/202	MR. BIJAY KUMAR	C.O .	COUR T NO.	Order Dtd. 2022-04-05		CRIM INAL APPE	(S ea t

			1	MOHANTY		2 OLD		AL	No - 1)
4 7 6	2091 4/20 22	06.04 .2022	CRLA- 57/20 20	K. N. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-05	CRIM INAL APPE AL	(S ea t No - 4)
4 7 7	2091 5/20 22	06.04 .2022	CRLA- 629/2 016	M/S.BIJA YA LAXMI TRIPATHY	C.O .	COUR T NO. 22	Order Dtd. 2022-04-05		(S ea t No - 4)
4 7 8	2091 6/20 22	06.04 .2022	CONTC (CP)- 177/2 019	J. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04		(S ea t No - 4)
4 7 9	2091 7/20 22	06.04 .2022	CONTC (CP)- 235/2 019	B. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04		(S ea t No - 4)
4 8 0	2091 8/20 22	06.04 .2022	BLAPL - 2533/ 2022	B.R. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05		(S ea t No - 4)
4 8 1	2091 9/20 22	06.04 .2022	BLAPL - 2520/ 2022	B.N. SAHU	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05		(S ea t No - 4)
4 8 2	2092 0/20 22	06.04 .2022	BLAPL - 2485/ 2022	J.R. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05		(S ea t No - 4)
4 8 3	2092 1/20 22	06.04 .2022	BLAPL - 2486/ 2022	SANJIB KUMAR BHANJI ADE O	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05		(S ea t No - 4)
4 8	2092 2/20	06.04 .2022	BLAPL -	G.R. PATRA	C.O .	COUR T	Order Dtd. 2022-04-05		(S ea

4	22		2535/ 2022			NO. 11				t No - 4)
4 8 5	2092 3/20 22	06.04 .2022	BLAPL - 1845/ 2022	P.K. MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 4)
4 8 6	2092 4/20 22	06.04 .2022	BLAPL - 2451/ 2022	P.K. BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 4)
4 8 7	2092 5/20 22	06.04 .2022	BLAPL - 1592/ 2022	B.B. MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 4)
4 8 8	2092 6/20 22	06.04 .2022	BLAPL - 2228/ 2022	J.P. KAR	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 4)
4 8 9	2092 7/20 22	06.04 .2022	BLAPL - 2521/ 2022	B.B. MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 4)
4 9 0	2092 8/20 22	06.04 .2022	BLAPL - 2143/ 2022	ASHUTOSH MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 4)
4 9 1	2092 9/20 22	06.04 .2022	CRLMC - 2761/ 2021	M.R. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 4)
4 9 2	2093 0/20 22	06.04 .2022	BLAPL - 10855 /2021	R.K.BARI K	C.O .	COUR T NO. 11	Order Dtd. 2022-04-05			(S ea t No - 4)
4	2093	06.04	BLAPL	ACHYUTAN	C.O	COUR	Order Dtd. 2022-04-05			(S

93	1/2022	.2022	-10851/2021	ANDA PATTANAI K	.	T NO. 23				eat No - 4)
494	20932/2022	06.04.2022	WP (C) - 23912/2017	G.C.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-04-04			(Seat No - 4)
495	20933/2022	06.04.2022	WP (C) - 5955/2022	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-05		WRIT BRANCH (DIVISION BENCH)	(Seat No - 115)
496	20934/2022	06.04.2022	WP (C) - 18923/2019	TAPAN SWAIN	C.O.	COURT NO. 9	Order Dtd. 2022-04-05			(Seat No - 115)
497	20935/2022	06.04.2022	WP (C) - 18074/2015	S.J. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-05			(Seat No - 115)
498	20936/2022	06.04.2022	WP (C) - 223/2022	SUMANTA DAS	C.O.	COURT NO. 3	Order Dtd. 2022-04-05			(Seat No - 115)
499	20937/2022	06.04.2022	WP (C) - 7827/2022	H.K. PATRA	C.O.	COURT NO. 3	Order Dtd. 2022-03-30			(Seat No - 115)
500	20938/2022	06.04.2022	WP (C) - 7825/2022	H.K. PATRA	C.O.	COURT NO. 3	Order Dtd. 2022-03-30			(Seat No - 115)

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501	2093 9/20 22	06.04 .2022	WP (C) - 7823/ 2022	H.K.PAND A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-30			(S ea t No - 11 5)
502	2094 0/20 22	06.04 .2022	BLAPL - 7572/ 2021	R.K. MALLICK	C.O .	COUR T NO. 25	Order Dtd. 2022-03-28			(S ea t No - 11 5)
503	2094 1/20 22	06.04 .2022	WP (C) - 5657/ 2022	B.B. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 11 5)
504	2094 2/20 22	06.04 .2022	WP (C) - 4318/ 2022	B. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 11 5)
505	2094 3/20 22	06.04 .2022	WP (C) - 8115/ 2022	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-03-31			(S ea t No - 11 5)
506	2094 4/20 22	06.04 .2022	WA- 399/2 022	P.CH. MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2022-04-05			(S ea t No - 11 5)
507	2094 5/20 22	06.04 .2022	ARBA- 19/20 21	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-04-04			(S ea t No - 11 5)
508	2094 6/20 22	06.04 .2022	CMP- 861/2 016	P.K. MOHANTY	GEN ERA L		PetitionAnnexure,Entire Order,			(S ea t

									No-115)
509	2094 7/20 22	06.04 .2022	BLAPL - 8706/ 2021	B.P. TANGA	C.O .	COUR T NO. 12	Order Dtd. 2022-04-06		(S ea t No - 11 5)
510	2094 8/20 22	06.04 .2022	BLAPL - 8817/ 2021	K.C. TRIPATHY	C.O .	COUR T NO. 6	Order Dtd. 2022-04-06		(S ea t No - 11 5)
511	2094 9/20 22	06.04 .2022	WP (C) - 2307/ 2022	MADAN DAS	C.O .	COUR T NO. 24			(S ea t No - 11 5)
512	2095 10/20 22	06.04 .2022	WP (C) - 23873 /2011	S.B.UDGA TA	GEN ERA L		Order Dtd. 2022-04-06		(S ea t No - 11 5)
513	2095 11/20 22	06.04 .2022	CRLMC - 479/2 022	NIRANJAN SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-04-06		(S ea t No - 11 5)
514	2095 12/20 22	06.04 .2022	WP (C) - 22527 /2011	S.B.UDGA TA	GEN ERA L		Order Dtd. 2022-04-06		(S ea t No - 11 5)
515	2095 13/20 22	06.04 .2022	MATA- 42/20 21	DILLIP SAMAL	GEN ERA L		Order Dtd. 2022-03-28		(S ea t No - 11 5)

516	2095 4/20 22	06.04 .2022	WP (C) - 22390 /2015	N. MALLICK	GEN ERA L		Order Dtd. 2021-09-06		(S ea t No - 11 5)
517	2095 5/20 22	06.04 .2022	ABLAP L- 7502/ 2020	DILLIP SAMAL	GEN ERA L		Order Dtd. 2022-04-05		(S ea t No - 11 5)
518	2095 6/20 22	06.04 .2022	SA- 231/1 995	A.K. SWAIN	GEN ERA L		Order Dtd. 2015-11-30	SECO ND APPE AL	(S ea t No - 7)
519	2095 7/20 22	06.04 .2022	WP (C) - 10587 /2003	N.MALLIC K	GEN ERA L		PetitionAnnexure, Misc. cas e, Counter, Rejoinder, Entire Order,	WRIT BRAN CH-4	(S ea t No - 17)
520	2095 8/20 22	06.04 .2022	RSA- 210/2 020	N.P.PARI JA	GEN ERA L		Appealmemo	SECO ND APPE AL	(S ea t No - 1)
521	2095 9/20 22	06.04 .2022	WP (C) - 8402/ 2014	R R DAS	GEN ERA L		Order Dtd. 2014-07-04	WRIT BRAN CH-2	(S ea t No - 9)
522	2096 0/20 22	06.04 .2022	RSA- 353/2 014	J.C. BARAL	GEN ERA L		Entire Order	SECO ND APPE AL	(S ea t No - 3)
523	2096 1/20 22	06.04 .2022	WP (C) - 13012 /2012	S K PAL	GEN ERA L		Order Dtd. 2022-04- 20Entire Order,	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 2)

524	2096 2/20 22	06.04 .2022	WP (C) - 3386/ 2008	N.C. SINHA	GEN ERA L		PetitionAnnexure, Entire Order,			(S ea t No - 12 2)
525	2096 3/20 22	06.04 .2022	WP (C) - 21935 /2016	D. K. NAIK	GEN ERA L		Order Dtd. 2020-01-20		WRIT BRAN CH-5	(S ea t No - 22)
526	2096 4/20 22	06.04 .2022	WP (C) - 11931 /2012	M NAYAK	GEN ERA L		Order Dtd. 2022-03-04			(S ea t No - 22)
527	2096 5/20 22	06.04 .2022	RSA- 19/20 17	S.K. PRADHAN	GEN ERA L		PetitionLast Order,		SECO ND APPE AL	(S ea t No - 4)
528	2096 6/20 22	06.04 .2022	WP (C) - 507/2 021	U.CHHOTR AY	GEN ERA L		Order Dtd. 2021-10-04			(S ea t No - 4)
529	2096 7/20 22	06.04 .2022	WP (C) - 11932 /2012	M NAYAK	GEN ERA L		Order Dtd. 2022-03-04			(S ea t No - 4)
530	2096 8/20 22	06.04 .2022	RVWPE T- 198/2 011	S.B.UDGA TA	GEN ERA L		Order Dtd. 2022-04-06			(S ea t No - 4)
531	2096 9/20 22	06.04 .2022	CRLMC - 236/2 007	P.K. MISHRA	GEN ERA L		Order Dtd. 2009-05-02		CRIM INAL MISC -1	(S ea t No - 2)
533	2097 0/20	06.04 .2022	RVWPE T-	S.B.UDGA TA	GEN ERA		Order Dtd. 2022-04-06			(S ea

2	22		195/2 011		L					t No - 2)
5 3 3	2097 1/20 22	06.04 .2022	RVWPE T- 187/2 011	S.B.UDGA TA	GEN ERA L		Order Dtd. 2022-04-06			(S ea t No - 2)
5 3 4	2097 2/20 22	06.04 .2022	OJC- 4344/ 1999	A.K. SWAIN	GEN ERA L		Order Dtd. 1999-04-06		WRIT BRAN CH-3	(S ea t No - 14)
5 3 5	2097 3/20 22	06.04 .2022	CMAPL - 507/2 016	J.C. BARAL	GEN ERA L		Entire Order		M.J. C.	(S ea t No - 4)
5 3 6	2097 4/20 22	06.04 .2022	CMAPL - 257/2 016	J.C. BARAL	GEN ERA L		Entire Order		M.J. C.	(S ea t No - 3)
5 3 7	2097 5/20 22	06.04 .2022	BLAPL - 7392/ 2021	R DAS	GEN ERA L		Order Dtd. 2022-02-17			(S ea t No - 3)
5 3 8	2097 6/20 22	06.04 .2022	MACA- 736/2 018	D SAMAL	GEN ERA L		Order Dtd. 2019-01-22		MISC . APPE AL SEC.	(S ea t No - 3)
5 3 9	2097 7/20 22	06.04 .2022	CVRVW - 123/1 993	M C MISHRA	GEN ERA L		Judgement Dtd. 9999-12-31			(S ea t No - 3)
5 4 0	2097 8/20 22	06.04 .2022	BLAPL - 2829/ 2022	BISWAJIT MOHAPATR A	C.O .	COUR T NO. 11	Order Dtd. 2022-04-06			(S ea t No - 3)

5 4 1	2097 9/20 22	06.04 .2022	FAO- 292/2 021	R. R. DAS	C.O .	COUR T NO. 15	Order Dtd. 2022-03-31		(S ea t No - 3)
5 4 2	2098 0/20 22	06.04 .2022	FAO- 404/2 020	R. R. DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-04-05		(S ea t No - 3)

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